

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No. 17/S.O./2020

Date : 13.10.2020

In continuation of Standing Order No.06/S.O./2020 dated 13.04.2020 and consequent upon superannuation of Hon'ble Mr. Justice Abhay Chaturvedi, Bundi Judgeship is re-allocated to Hon'ble Mr. Justice Pankaj Bhandari for inspection in addition to Kota Judgeship.

Hon'ble Inspecting Judge of the area is requested to advise Hon'ble the Chief Justice in the matter of assessment of efficiency and integrity of the Judicial Officers.

Hon'ble Judge is further requested to bring his tour programme to the notice of Hon'ble the Chief Justice before they proceed on tour.

Before planning his tour, the Hon'ble Judge is requested to adjust the same in such a manner that as far as possible the Court work may not suffer.

BY ORDER


REGISTRAR GENERAL

No. PA/RG/9(3)/89 (Separate)/1264

Date : 13.10.2020

Copy forwarded to the following for information and necessary action :-

1. The Registrar (Vig.)/(Admn.)/(Exam.)/(Rules)/(Class.)/(Judl.), Rajasthan High Court, Jodhpur.
2. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to deliver copy of this order to all P.S. of Hon'ble Judges sitting at Jaipur Bench, Jaipur.
3. The Registrar (Vig.)/(Writs)/(Class.)/(Judl.), Rajasthan High Court Bench, Jaipur.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice.
5. O.S.D. (Finance cum Infrastructure), Rajasthan High Court, Jodhpur.
6. The Registrar-cum-CPC, Rajasthan High Court Bench, Jaipur.
7. All Joint Registrars/Dy. Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
8. District & Sessions Judge, Bundi with the request to circulate it amongst all Presiding Officers of the Courts including Special Courts in DJ rank / Tribunals located in his judgeship.
9. Private Secretary to all the Hon'ble Judges.
10. A.O.J., Confidential/ Vigilance / RJS (Estt.)/ Subordinate Courts (Estt.)/ Statistics/ General Section/ Classification (Website), Rajasthan High Court, Jodhpur.


REGISTRAR GENERAL